

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32260/2010

(From the judgement and order dated 10/08/2010 in CMWP
No.38095/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.& ORS. Petitioner(s)

VERSUS

AJIT SINGH & ORS. Respondent(s)

(With appln(s) for bringing on record additional documents and
with prayer for interim relief and office report)

WITH SLP(C) NO. 6500 of 2011
(With office report)
CONMT.PET.(C) NO. 267 of 2011 IN SLP(C) No. 32260/2010
(With office report)

Date: 18/04/2012 These Petitions were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s) Mr. Sandeep Singh, Adv.
Mr. Anuvrat Sharma, Adv.
Ms. Alka Singh, Adv.

For Respondent(s) Mr. A.Venayagam Balan, Adv.
Mr. Ravindra Kumar , Adv

UPON hearing counsel the Court made the following
O R D E R

List the matters after two weeks as prayed
in the letter.

(DEEPAK MANSUKHANI)
Court Master

(M.S. NEGI)
Court Master